

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 21.06.2021 (MONDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.30AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh., Member (Technical)**

## **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp App. (AT) (CH) (Ins) No 125/2021	Winwind Power Energy P Ltd V Asset Reconstruction Company India Limited & 3 others	Srinath Sridevan T. K. Bhaskar K. Harishankar	
<b>2.</b>	Comp App. (AT) (CH) (Ins) No 126/2021	Indusind Bank Ltd V M/s. IVRCL Limited & anr	Ramalingam Associates	

## **For Admission (after notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>3.</b>	Comp App. (AT) (CH) (Ins) No 30/2021	D. Srinath Reddy V M/s. Indian Agro and Food Industries Limited & another	Y. Suryanarayana Anant Merathia	Keshav Shankar Nande Hasnain Alvi For Caveator - Respondent
<b>4.</b>	Comp App. (AT) (CH) (Ins) No 87/2021	Ramanathan Bhuvaneswari V Shivdutt Bannanje RP of BT & FC P Ltd & Bangalore Dehydration Dyeing Company.	Utsav Mukherjee Smriti Chuuriwal Megha Tyagi	
<b>5.</b>	Comp App. (AT) (CH) (Ins) No 96/2021	GE Capital Global Energy Investments BV V SEW & Prasad Joint Venture & anr	Tine Abraham Dwarakesh Prabakaran	Nithin Pavluri R1`

**Copy to:**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Member (J)**

**(Chennai Bench)**

**(Consultant)**

**Dy.Registrar**

**PH No. 044-2888 0443**

**CELL : 9868947517**